

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**NEW DELHI**

**Company Appeal (AT) No.213-214 of 2020**

**In the matter of:**

Apurba Kumar Sarma & Ors

Appellant

Vs

Complete Medical Care & Research Institute Pvt Ltd & Ors      Respondent

**Present:**

Mr. Manish Goswami, Mr. Surajit Bharali, Mr. K. Datta, Advocates for appellant.

Mr. Abhijeet Sinha, Mr. Patita Paban Bishwal and Mr. Neeraj Gupta, Advocates for Respondent No.2 to 6.

**ORDER**

**03.03.2021**-Heard Learned counsel for the appellant in Interlocutory Application No.2718-2719 of 2020 in Company Appeal (AT) No.213-214 of 2020 for condonation of delay in filing the appeal, which was pressed.

List the matter again on **8<sup>th</sup> April, 2021**.

**(Justice Anant Bijay Singh)**  
**Member (Judicial)**

**(Ms Shreesha Merla)**  
**Member (Technical)**

**Bm/nn**